

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-128/1989/1664/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Anup Narayan Ghosh,  
Presiding Officer,  
Motor Accidents Claims Tribunal,  
Dhubri.

Dated Guwahati, the 2<sup>nd</sup> April, 2019

Sub:- **Casual leave, special leave with station leave permission.**  
Ref:- Your letter No. MACT/ESSTT/DHU/02/2011-19/317 dtd. 01.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer casual leave on 17.04.2019 and 20.04.2019 and special leave on 18.04.2019 along with station leave permission w.e.f, the evening of 12.04.2019 till the morning of 22.04.2019, has been granted/rejected. The District and Sessions Judge, Dhubri and in his absence, the senior most Judicial Officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

1666

Memo NO.HC.VII-128/89/1665-1A, dated 02.04.19

Copy to:

- 1.The District and Sessions Judge, Dhubri.
2. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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